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Title: Need to continue the existing system of vending/catering services on Railways platforms.

**SHRI ARVIND SAWANT (MUMBAI SOUTH):** On Railway platforms there is an arrangement in existence for decades, that stall holders are shouldering the responsibility of maintaining vending/catering services to Railway passenger through their allotted sub units i.e. trolleys, khomchas so that the passengers are not deprived of facilities when trains are stationed/halted at platform and moving vending trolleys are able to reach upto both the end of the long trains having upto 22-24 coaches.

Therefore, it would be desirable not to disturb the existing arrangements of catering/vending system existing over Indian Railways. The small vending contractors are having four-five stalls/units only and they may be allowed to continue under policy 2010 but not more than ten stalls be permitted. The provision in the policy is to allow ten numbers of units in one zone *i.e.* 160 units over Indian Railway platforms to one licensee.

Therefore, I would request the Railway Minister to continue with the existing policy.